

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:738
ANSWERED ON:19.03.2012
ENVIRONMENTAL CLEARANCES TO PORT
Dhanaplan Shri K. P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has issued/proposes to issue preliminary environmental clearance to start the work of `Vizhinjam Port` in Kerala;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The development of Vizhinjam International Container Transshipment Terminal at Vizhinjam, Kerala by M/ s Vizhinjam Port Ltd was accorded Terms of References (ToR) on 10.06.2011 to carry out Environmental Impact Assessment and conduct Public Hearing under the Environmental Impact Assessment Notification, 2006. M/ s Vizhinjam Port Ltd has to submit final Environmental Impact Assessment report after addressing the issues raised in the Public Hearing, for further consideration of the project for grant of Environmental Clearance.